

**GOVERNMENT OF INDIA  
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES  
LOK SABHA**

UNSTARRED QUESTION NO:3645  
ANSWERED ON:30.07.2009  
CNG FACILITY IN VEHICLES  
Bheiravdanji Shri Gadhvi Mukeshkumar

**Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:**

- (a) whether the Government is planning for CNG facility in all types of two wheeler scooters, motorcycles and different type of cars; and
- (b) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI ARUN YADAV)

(a)&(b): As per the information from Ministry of Road Transport and Highways, the use of CNG as automotive fuel in motor vehicles is already permitted under the Motor Vehicles Act, 1988. Conversion of any vehicle to CNG mode and production of the dedicated CNG vehicles will depend upon the choice of consumer/manufacturer.